

17-11-04

CCP 96/04
(09 301/02)

Shri S.K. Khare for applicant -

Learnt Council for applicant states that the copy of the order was received on the respondents on 31-8-04 and as such the time limit for compliance would be upto 30-11-04. This application was filed on 9-11-04 i.e. before the time period for compliance was over. In view of this, the learned Council for applicant seeks to withdraw the application.

The cc is dismissed as withdrawn with liberty to file another CCP if the order is not complied with, after the time period is over.

OR

copy of order prepared on

18/11/04

18/11/04

Shank
(S. Shank)
DM

R
(R.K. Bhatnagar)
VC